

List of cases where Case Management Hearing was held during the month of January-2021

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date Registration	Date of Management Hearing	Case
1	Ms. Pinki, District Judge, Commercial Court-01	CENTRAL	NIL					
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	NIL					
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL					
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS(CMM/2800/2019) CS(COMM)284/2018	PANKAJ VJ VS NORTH DMC PEE SABHARWAL TRADERS VS JAIN HOSIERY IND.	SATYENDRA KUMAR SINGH KRISHAN KUMAR PAHUJA	26.11.2019 03.11.2018	28.01.2021 11.01.2021	
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL					
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL					
7	Vaccant Court of Sh. Narinder Kumar, DJ (Commercial Court)-01	West	NIL					
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL					
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM)/729/2019	GRANT THORNTON INDIA LLP VS. HEMANT SINGH	SH. AMBAR QAMARUDDIN	17-12-2019	15-02-2021	
			CS(COMM)/05/2019	SPECTURM TOWNSHIPS P. LTD. VS. THENEW INDIA ASURNCE COMPANYLTS.	SH. R K KOHLI	14-01-2019	16-02-2021	
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	NIL					
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
12	SH. RAMESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)/374/19	ICICI Bank Ltd Vs. Pankaj Kumar	Sh. Prashant Kumar	25/11/19	06/01/21	
			CS(COMM)/211/20	ICICI Bank Ltd Vs. Rachit Goel	Sh. Saransh Garg	04/08/20	06/01/21	
			CS(COMM)/17/18	Union Roadways Ltd Vs. Rich Field Industries Pvt Ltd	Sh. Dhananjay Prasad Shahi	19/11/18	12/01/21 (D/Off)	
			CS(COMM)/272/19	Siemens Product Lifecycle Management Software Inc and ANS. Vs. Lucent Engineering Co and ANS.	Sh. Ankur Katyal	13/08/19	14/01/21	
			CS(COMM)/93/20	South Delhi Municipal Corporation Vs. Honshu Buildcon Pvt Ltd	Sh. Anil Kumar	20/08/18	15/01/2021 and 29/01/2021	
			CS(COMM)/55/19	Passion Enterprises Vs. M/s Dhir Global Industrial Pvt Ltd	Sh. Hemant Gupta	18/04/19	15/01/21	
			CS(COMM)/213/19	State Bank of India Vs. Surender	Sh. Arvind Gupta	09/08/19	16/01/21	
			CSDJ 639/19	IDBI Bank Ltd. Vs. Shiv Charan Pahadia and Anr.	Sh. Sunil Sabat	19/10/19	16/01/21	
			CS(COMM)/234/19	M/s. Liquid Entertainment Vs. Barkha Singh and Anr.	Sh. Neeraj Dhir	22/10/18	22/01/21	
			CSDJ 658/18	Corporation Bank Vs. Piyush Rajpoot and Ors.	Sh. Kamal Kant Chhabra	10/07/18	23/01/21	
			CS(COMM)/295/19	M/s. Such Exports (P) Ltd. Vs. Navneet Verma	Sh. Sunil Kumar	09/04/19	23/01/21	
			CS(COMM)/186/20	M/s. UWG Media Consulting Private Limited Vs. M/s. Park Group of Institutions	Sh. Chandrani Prasad	21/07/20	25/01/21	
			CSDJ 252/19	Cure Surgicals Vs. Mayo Hospital Medical Centre and Ors.	Sh. Priyank Kher	20/04/19	30/01/21	
			CS(COMM)/46/20	Aauracare Pharmaceuticals Pvt. Ltd. Vs. M/s. MagnusBiotech Pvt. Ltd. And Anr.	Sh. Deepak Kumar	25/01/20	30/01/21	

14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	MISC DJ 04/2021	SH LAXMI AUTO DEALS VS KRISHNA CHAUDHARY	GAGAN JINDAL AND NISHI KANT PANDEY	04-01-2021	14-01-2021
			MISC DJ 07-2021	SH LAXMI AUTO DEALS VS KRISHNA CHAUDHARY	GAGAN JINDAL SNF NISHI KANT PANDEY	04-01-2021	14-01-2021
			CS COMM 270/2020	VEER JI MALAL CHAP WALE VS GOURAV SAIN	R. B SINGH AND RAMESH KUMAR SINGH	23-12-2020	22-01-2021
			CS COMM 50/2020	SITARA COATING INDIA VS RAKO MERCANTILE	DINESH LA L	29-01-2020	27-01-2021
			OMP (I) COMM 3164/20	BMW INIDA FINANCIAL SERVICES PRIVATE LTD VS JJ TRADELINKS PVT TLD	RAHUL BHARDWAJ	05-12-2021	29-01-2021
			cs Comm 196/2020	MUJEEB REHMAN VS DRIVE BOAT CONCEPTS & ORS	ZAFAR ABBAS	27-10-2020	30-1-2021
17	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court),	North-East	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS COMM – 260/2019	SARAOGI SUPER SALES PVT LTD VS. LADLI GARMENTS	MS NEELAM MALIK	21.11.2019	27.02.2021
			CS COMM – 263/2019	SARAOGI SUPER SALES PVT LTD VS. GANPATI NX	MS NEELAM MALIK	21.11.2019	27.02.2021
			CS COMM – 265/2019	SARAOGI SUPER SALES PVT LTD VS. AHUJA READMADES	MS NEELAM MALIK	21.11.2019	27.02.2021
			CS COMM – 267/2019	SARAOGI SUPER SALES PVT LTD VS. SRI GANPATI	MS NEELAM MALIK	21.11.2019	27.02.2021
			CS COMM – 467/2020	SARAOGI SUPER SALES PVT LTD VS. RAJ AGENCY	MS NEELAM MALIK	12.02.2020	22.02.2021
			CS COMM – 468/2020	SARAOGI SUPER SALES PVT LTD VS. SAGAR SELECTION	MS NEELAM MALIK	12.02.2020	22.02.2021
			CS COMM – 469/2020	SARAOGI SUPER SALES PVT LTD VS. JJ GARMENTS	MS NEELAM MALIK	12.02.2020	22.02.2021
			CS COMM – 469/2020	SARAOGI SUPER SALES PVT LTD VS. RUDRALAY	MS NEELAM MALIK	12.02.2020	22.02.2021
			CS COMM – 470/2020			12.02.2020	22.02.2021
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ (COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL				